NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/194,195,196/CAA/2017

NAME OF THE TRANSFEROR 1

: GEOGIT FINANCIAL MANAGEMENT SRV P LTD

NAME OF THE TRANSFEROR 2

: GEOGIT FINANCIAL DISTRIBUTION SERVICES

NAME OF THE TRANSFEREE

: GEOGIT INVESTMENT SERVICES LTD

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Advocate Sukumar Nainan Oommen

Advocate Sherry Samuel Commen

Advocate Rahul I pe ORDER and

Counsel for petitioner present. No representation on behalf of the Official Liquidator, Kerala. Counsel for petitioner stated that as per the directions passed by this Bench on 15.11.2017, notice alongwith the synopsis and copy of petition was sent to the Official Liquidator, Kerala, on 27.11.2017 for their appearance and for making submissions. Counsel for petitioner is once again directed to send notice to the Official Liquidator, Kerala, to make submissions on the next date of hearing and file proof of delivery of notice by way of an affidavit on the next date of hearing. Put up on 21.12.2017.

S Vijayaraghavan Member (Technical)

- sel K Anantha Padmanabha Swamy Member (Judicial)